



**HIGH COURT OF TRIPURA  
AGARTALA**

No. F. 6(43)-HC/2021/11400-10

Dated, Agartala, the 4<sup>th</sup> June, 2021

From : **S. Saha**  
Deputy Registrar (Judl.) -cum- CPC.

To :

1. **The District & Sessions Judge,  
Gomati Judicial District, Udaipur.**
2. **The District & Sessions Judge,  
Khowai Judicial District, Khowai.**
3. **The District & Sessions Judge,  
North Tripura Judicial District, Dharmanagar.**
4. **The District & Sessions Judge,  
Dhalai Judicial District, Ambassa.**
5. **The District & Sessions Judge,  
Sepahijala Judicial District, Sonamura.**
6. **The District & Sessions Judge,  
West Tripura Judicial District, Agartala.**
7. **The District & Sessions Judge,  
Unakoti Judicial District, Kailashahar.**
8. **The District & Sessions Judge,  
South Tripura Judicial District, Belonia.**

**Sub : Launching of the web portal of Free Text Judgment Search by the  
eCommittee, Hon'ble Supreme Court of India.**

**Sir,**

With reference to the subject captioned above, I am directed to inform you that Hon'ble Dr. Justice, D.Y. Chandrachud, Judge, Supreme Court of India and Chairperson, eCommittee of the Supreme Court has inaugurated a Judgments and Orders Portal for searching past Judgments and Orders of the High Courts on April 09, 2021 through a virtual event. The Judgment and Orders Search Portal is a repository of Judgments pronounced by various High Courts in the country. It provides facility to search Judgments and Final Orders based on multiple search criteria. The main features of the portal are:

- (i) *Free Text Search facilitates user to search Judgments based on any keyword or combination of multiple keywords.*



(ii) Users can also search Judgments based on various search criteria like bench, case type, case number, year, petitioner/respondent name, Judge name, Act, Section, disposal nature and decision date. Combination of several search options assists the users to get the desired results.

(iii) The embedded filtering feature allows further filters on available results, thus adding value to the search.

As requested by the eCommittee, Hon'ble Supreme Court of India, the web link of the portal of Free Text Judgment Search (<https://njdg.ecourts.gov.in/pdfsearch/index.php>) has now been extended by the High Court of Tripura through its official website in the segment of 'Services' for use by Judicial Officers, Advocates, Law Students, Researchers, Academicians and other stakeholders.

The said web link may also be extended in the respective official website of the District Court for wider reach and extensive use by all the stakeholders.

I, therefore, request your honour kindly to do the needful for circulation of the information of the launching of the Free Text Judgment Search Portal among the Judicial Officers, Bar Members and other stakeholders of your judgeship for their use.

With regards.

Yours truly,

*04.06.24*

(S. Saha)

**Dy. Registrar (Judl.) cum CPC**

**Copy to:**

1. Secretary to the Registrar General, High Court of Tripura for kind information;
2. Sr. System Officer, eCourts Services, High Court of Tripura for information;
3. Concerned file.

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**Dy. Registrar (Judl.) cum CPC**